

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 08th January, 2015
TIME:10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE DALIP SINGH JUDICIAL MEMBER

HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR ADMISSION				
1.	Review Application No. 01/2015 (CZ)	Jai kumar Jain S/o Lt. Dharam Chand President & 6 Ors. Vs. Collector Chhatarpur(M.P.) & 4 Ors.	Mr. Rishi Raj Saxena Adv. Mr. Shrey raj Saxena Adv.	
FOR HEARING				
2.	Original Application No. 332/2014 (CZ)	Nizamuddin Qureshi Vs. State of Rajasthan & Anr.	Dr. L.S. Kachhawa Adv. Mr. Avtar Singh Adv.	
3.	Original Application No. 133/2013 (M.A. No 215/14)	Babu Lal Jaju Vs. State of Rajasthan	Mr. Shantnoo Saxena, Adv. for R-2 Mr. Sachin K. Verma, Adv	
4.	Original Application No. 134/2013	Lakhan Singh Vs. Raj. State pollution Control Board & 4 Ors.	Mr. Sachin K. Verma. Adv. Mr. Sandeep Singh, Adv. for R-1 Mr. M.S. Kacchawa, Adv. for R-2 Mr. Artar Singh Solanki Adv. Mr. Dharmveer Sharma adv.	
5.	Original Application No. 06/2014 (CZ)	Bio Diversity Management Committee Vs. Union of India &Ors.	Mr. Deepesh Joshi, Adv Mr. Om. S. Shrivastava, Adv. for R-1 & 9 Mr. Sachin K. Verma, Adv. for R- 2,3,4,6,7,8	

6.	Original Application No. 111/2013	Dr. Subhash C Pandey Vs. Municipal Corporation 7 & ors.	Dr. Subhash C Pandey Mr. Asad Ullah Khan, Adv. for R-1 Mr. Sachin K. Verma, Adv. for R-2 Mr. Shivendu Joshi, Adv. for R-3 for Mr. Purushaindra Kaura Adv. Mr. S.S. Chauhan, ADV. for State of Chhattisgarh Mr. Sandeep Singh Adv. R.P.C.B	
7.	Original Application No. 36/2014	Sarvajanik Jankalyan Parmarthik Nyas Vs. State of M.P. & 5 Ors.	Mr. Amalpushp Shroti Adv. Mr. Vijay Kumar Choudhary Adv. For BMC	
8.	Original Application No. 148/2014 (CZ)	Nityanand Mishra Vs. State of M.P. & 8 Ors.	Mr. Pramod Kumar Pandey Adv. Mr. Sandeep Singh, Adv. R-3 Mr. Ayush Dev Bajpai Adv. For R- Ms. Parul Bhadhoria Adv. For R-MPPCB Mr. Dileep Pandey Adv. R-7	
9.	Original Application No. 35/2014	Ram Saroj Kushwaha Vs. State of M.P. & 11 Ors.	Mr. Arvind Shrivastava Adv. Mr. Sachin K. Verma, Adv. for R-1to8 Mr. Ravi Kant Adv. for R-9to 12 Mr. Ajay Gupta, Adv. for R-11	
FOR COMPLIANCE				
10.	Original Application No. 35/2013	Aam Janta Vs. State of M.P. & Ors.	Mr. S.P.Tiwari, S.K.Gupta Adv. For Applicants Mr. Sachin K. Verma Adv For R-1,3,4 Mr. Shivendu Joshi, Adv. for R-2 Mr. Ajay Gupta Adv. R-5	